

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election in Bidhan Sabha (Name of the House)
From Kutumba(R) Constituency (Name of the Constituency)**

I **Rajesh Kumar** Son of Late **Dilkeshwar Ram** Candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(10) I am a candidate set up by INC (**Indian National Congress**)

(11) Details of PAN and status of filing of Income tax return:
Assessment Year-2020-21(Financial Year-2019-20)

Sl no.	Name	PAN NO.	The financial year for Which the last Income Tax Return has been filed	Total Income Shown in Income Tax Return (in Rs.)
6.	Self	AFZPK9525J	2019-20	44,92,020/-
7.	Spouse	ADTPD4987B	2019-20	2,37,960/-
8.	Dependent 1	Applied For	no	no
9.	Dependent 2	no	no	no
10.	Dependent 3	no	no	no

(12) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl no	Offence	Description
(d)	The details of cases where the court has taken Cognizance, Sections of the Act and description Of the offence for which cognizance taken:	no
(e)	Name of the court, Case No. and Date of order Taking cognizance:	no
(f)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	no

(13) Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(d)	The details of cases, Sections of the Act and Description of the offence for which convicted:	Case no-180/11,Act 135 In Court Of Gaya
(e)	Name of the Court(s), Case No. and Date(s) of order(s).	Case no-82/20,Act-188/269,270 no
(f)	Punishment imposed	no



(14) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

B. Details of movable assets: as on 31.3.2020

(Note:

6. Assets in joint name indicating the extent of joint ownership will also have to be given
7. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
8. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
9. Dependent, here means a person, substantially dependent on the income of the candidate
10. Details including amount is to be given separately in respect of each investment)

Sl. No.	Description	Self	Spouse	Dependent 1	Dependent 2
(x)	Cash in hand	3,37,861	38,550/-	no	no
(xi)	Details of Deposits In Bank a/c (FDR, Term Deposits and all other Types of Deposits Including Saving a/cs), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and The amount in each such Deposit	60,90,972/- 7,61,663/-	2,220/-	no	no
(xii)	Details of investment in Bonds, Debentures/Shares And units in companies/ Mutual Funds and others And the amount.	6,24,000/-		no	no
(xiii)	Details of investment in NSS, Postal Savings, Insurance Policies and investment In any Financial Instrument in Post Office Or Insurance Company	3,58,701/- 1,000/-		no	no



And the amount

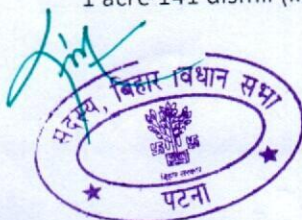
(xiv)	Personal loans/advance Given to any person or Entity including firm, Company, Trust etc And other receivables From debtors and the Amount	25,000/- 12,98,864/-	no	no	no
(xv)	Motor Vehicles/Aircrafts/ Yachts/Ships(details of Make, Registration No. etc, Year Of Purchase and amount	Tata Safari Storm(Tata Motor) Motor Lorry(Tata Motor) BR01PJ2822, 2017, 15,08,038/- BR01GF2822, 2016, 26,48,245/-	no	no	no
(xvi)	Jewellery, bullion and Valuable thing (give Details of weight & Value)	Gold- 30 gm 1,55,550/-	Gold-75 gm 3,88,875/-	no no	no no
(xvii)	Any other assets such as Value of claims/interest	Petrol Pump At Naubatpur 2,01,78,067/-	no	no	no
(xviii)	Gross Total Value	3,39,87,961/-	4,29,645/-	no	no

B Details of Immovable assets:

(Note: 1 Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2 Each land or building or apartment should be mentioned separately in this format.)

Sl. No.	Description	Self	Spouse	Dependent 1	Dependent 2
(vii)	Agricultural Land Location(s) Survey no.(s)	Chilbili,Selhori,Ghataro(S) Ghataro,Ghataro,Kanchanpur(Inh) Khata-106,233,30/262,(Self)		Chilbili,Selhori,(S) Khata-106,233	no no
		Khata-33,33/212,49196/43(inherit)			
	Area (Total Measurement In acres)	128.75 Dismil (self) 1 acre 141 dismil (inherit)		35 Dismil	no no



Whether inherited Properties (Yes or No)	Self& Inherit	No	no	no
Date of purchase In case of self Acquired property	2005, 2003 1991	2005, 2003	no	no
Cost of Land(in case of Purchase) at the time Of purchase	3,30,000/-	2,80,000/-	no	no
Any Investment on the Land by way of development, Construction etc	no	no	no	no
Approximate Current Market value	94,69,506/-	79,30,000/-	no	no
(viii) Non Agricultural Land Location(s) Survey no.(s)	no	no	no	no
Area (Total measurement In sqft)	no	no	no	no
Whether inherited Property (Yes or No)	no	no	no	no
Date of purchase In case of self Acquired property	no	no	no	no
Cost of Land (in case Of purchase) at the Time of purchase	no	no	no	no
Any investment on The land by way of Development,	no	no	no	no



Construction etc

Approximate Current Market value	no	no	no	no
(ix) Commercial Buildings (including apartments) Location(s) Survey no.(s)	no	no	no	no
Built up Area(Total Measurement in sqft)	no	no	no	no
Whether inherited Property (Yes or No)	no	no	no	no
Date of purchase in Case of self-acquired Property	no	no	no	no
Cost of property (in case Of purchase) at the time Of purchase	no	no	no	no
Any investment on the Property by way of Development, Construction etc	no	no	no	no
Approximate Current market Value	no	no	no	no
(x) Residential Buildings (including Apartments) Location(s) Survey no.(s)	4H/50 Bahadurpur,Obara, Obara,Noida(Self) Khata-425/71/11,180,49 Share-1/3,1/3,1/3			Bijjoli Khata-31
Area (Total measurement In sqft)	Sqft-1200, 1 D, 15.3 D 2.295 D no 1182 Sqft			no
Built up Area (Total measurement In sqft)	-Do- 1000 Sqft			no no



Whether inherited Property (Yes or No)	Yes(Inherit & Self)	no	no	no
Date of purchase in Case of self acquired Property	30.12.2015	27.7.2017	no	no
Cost of property (in case Of purchase) at the time Of purchase	45,36,959/-	10,54,446/-	no	no
Any Investment on the Land by way of Development, Construction etc	no	15,66,065 /-	no	no
Approximate Current Market Value	2,07,95,559/-	23,00,000/-		
(xi) Others (such as Interest In property)	no	no	no	no
(xii) Total of Current Market Value of (i) to (v) above	3,02,65,065/-	1,02,30,000/-		

- (15) I give herein below the details of liabilities/ dues to public financial institutions and government:-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item).

Sl. No.	Description	Self	Spouse	Dependent 1	Dependent2
(iv)	Loan or dues to Bank/ Financial Institution(s)	Allahabad Bank, Noida	no	no	no
	Name of Bank or FI	Union Bank Of India,			
	Amount outstanding	Bahadurpur			
	Nature of loan	17,66,229/- 12,43,254/-			
	Loan or dues to Any individuals/Entity Other than mentioned In (i) above				
	Name(s)				
	Amount outstanding	16,58,688/-	no	no	no
	Nature of loan				



Any other liability	no	no	no	no
Grand Total Liabilities	46,68,171/-	no	no	no
(v) Government Dues				
Dues to departments Dealing with government Accommodation	no	no	no	no
Dues to departments Dealing with supply of Water	no	no	no	no
Dues to departments Dealing with supply of Electricity	no	no	no	no
Dues to departments Dealing with supply of Telephone/mobiles	no	no	no	no
Dues to departments Dealing with government Transport (including Aircrafts and helicopters)	no	no	no	no
Income tax Dues	no	no	no	no
Wealth Tax Dues	no	no	no	no
Service Tax Dues	no	no	no	no
Municipal/Property Tax Dues	no	no	no	no
Sales Tax Dues	no	no	no	no
Any other Dues	no	no	no	no
Grand total of all Govt Dues	no	no	no	no

(16) Details of Profession or
Occupation:

c. Self – MLA, Business



d. Spouse- Business

(17) My educational qualification is as under:

A.H.S. Surkhi,	Bihar School Exam Board	Patna	1984	Matric
St.Columbus College, Hazaribagh,	R.University		1986	Inter
St. Columbus College, Hazaribagh,	R.U.		1988	B.A.
St.Columbus College, Hazaribagh,	R.U.		1989	B.A.(H)

(18) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1	Name of the Candidate	Rajesh Kumar
2	Full Postal Address	Village-Obra, P.O.-Obra, Dist-Aurangabad
3	Number and Name of The constituency and State	222, Kutumba (Bidhan Sabha), Bihar
4	Name of the Political Party which set up the Candidate (otherwise Write Independent)	Indian National Congress
5	(a) Number of cases in Which conviction order Passed (other than those Referred to in Form 26	Not Applied
	(b) Total number of Pending Cases where the court(s) Have taken cognizance	

6	PAN OF	Year for which Last I.T.Return Filed	Total Income
(d) Candidate	AFZPK9525J	F.Y.-2019-20	44,92,020/-
(e) Spouse	ADTPD4987B	F.Y.-2019-20	2,37,960/-
(f) Dependents	Applied	no	no

7	Details of Assets and Liabilities in rupees	Self	Spouse	Dependent 1	Dependent 2
A	Moveable				
	Assets(Total Value)	3,39,87,961/-	4,29,645/-	no	no
B	Immovable Assets				
	(i) Purchase Price and Development Cost of				



	Immovable Property (Total Value)	48,66,959/-	13,34,446/-	no	no
(iii)	Approximate Current Market Price of assets (Total Value)	3,02,65,065/-	1,02,30,000/-	no	no
8	Liabilities				
(i)	Government Dues(Total)	no	no	no	no
(vi)	Loan from Bank, Financial Institution & others (Total)	46,68,171/-	no	no	no
9	Highest educational qualification: St. Columbus college, Hazaribagh,	Ranchi University	1989	B.A.(H)	

VERIFICATION

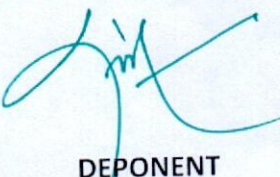
I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(c) There is no case of conviction or pending case against me other than those mentioned in items 3 & 4 above

(d) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at PATNA this the day of 16 JUNE 2021




DEPONENT

(RAJESH KUMAR)
MLA

AC. NO: - 222